

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/1999/ 2328 /A

From :- Shri M. K. Kalita,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Satyajit Khound,
District & Sessions Judge,
Golaghat.

Dated Guwahati, the 19th April, 2018.

Sub:- **Restricted Holiday with station leave permission.**


Ref:- Your letter No. DJ(G) 2663/2018 Dated 17.04.2018.


Sir,

With reference to the above, I am directed to inform you that, your prayer for availing Restricted Holiday on 18.04.2018 along with station leave permission with your official vehicle, at your own cost, from the morning of 18.04.2018 till the morning of 19.04.2018 has been ~~granted/rejected~~ ✓ granted.

Yours faithfully,

REGISTRAR (VIGILANCE)


19/4/18


19/04/18